

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).13176/2008

PUNJAB SMALL INDUST. &amp; EXPORT CORP.

Petitioner(s)

VERSUS

PALVINDER SINGH &amp; ORS.

Respondent(s)

(With prayer for interim relief and office report )

Date: 30/09/2010 This Petition was called on for hearing today.

For Petitioner(s) Mr. Rishi Malhotra,Adv.

For Respondent(s) Mr. Kuldip Singh,Adv.  
Mrs.Varuna B.Gugnani,Adv.UPON hearing counsel the Court made the following  
O R D E R

In SLP(C) No.13176/08 service is complete. No counter filed in spite of one opportunity granted. Granted four weeks time for filing counter affidavit as last chance.

In SLP(C) No.13181/08 await return of notice of Respondent No.7(iv). Ld.counsel for the petitioner to file proof of dasti service on the above respondents within four weeks as last chance from today.

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In SLP(C) No.13182/08 await return of notice of Respondent No.7. Ld.counsel for the petitioner is granted four weeks time for filing proof of dasti service on respondent no.7. File affidavit as last chance. Await return of notice.

List the matter on 23.11.2010.

(Sunil Thomas)  
Registrar

SB